

- (i) Industrial Development Bank of India
- (ii) Industrial Finance Corporation of India
- (iii) Life Insurance Corporation of India
- (iv) General Insurance Corporation of India

(b) There is no branch office of the Industrial Credit & Investment Corporation of India (ICICI) in Orissa;

(c) and (d) ICICI's organisational structure does not provide for Branch offices. There are four regional offices located at Bombay, Calcutta, Madras and Delhi. These regional offices cater to all the projects falling within their respective regions.

The regional office at Calcutta has jurisdiction over the Eastern Region comprising Bihar, Orissa, Sikkim, West Bengal, Assam and other North Eastern States. According to ICICI the regional offices have been functioning effectively and therefore ICICI does not consider it necessary to open small branch offices in each State.

Payment of Customs Duty at the State Bank of India

*461. SHRI CHANDRA BHAL MANI TEWARI : Will the Minister of FINANCE be pleased to state :

(a) whether the Collector of Customs, Delhi as received complaints that the State Bank of India, Delhi does not accept huge amounts in cash towards payment of customs duty;

(b) whether the Collector of Customs, Delhi does not give credit for duty paid by Demand Draft of other nationalised banks immediately but insists on payment to be made in the State Bank only;

(c) whether Government are aware of the hardship and harassment caused

to the duty payers on this account; and

(d) if so, the steps Government have taken to give relief to the duty payers in this regard particularly in view of the fact that the Collectors of the Custom at other places give immediate credit for drafts issued by other nationalised banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISANA) : (a) No, Sir

(b) At Delhi, Credit for payment by Demand Drafts are given only after the proceeds are realised. Collections are done at State Bank of India at Delhi Airport, at the Central warehousing Corporation and in the Departmental Treasury of the Collectorate. However, instructions have now been issued to the Collector of Customs, Delhi to give immediate credit in case duty is paid by way of a Demand Draft issued on any nationalised Bank.

(c) No, Sir. No complaints or representations have been received by Government.

(d) Does not arise in view of answer to (c) above.

Export of Mica

*464 SHRI A. K. ROY : Will the Minister of COMMERCE be pleased to state :

(a) whether export of mica to the free currency zone (western countries) has declined in the last three years, with year-wise break-up;

(b) the total export of mica during the same period;

(c) whether Government have any plan nationalise the export trade of mica; and